GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO. 566 TO BE ANSWERED ON 06.12.2023

SANCTIONED RAILWAY PROJECTS IN KARNATAKA

566. SHRI S. MUNISWAMY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of sanctioned railway projects from May 2019 till date for the Kolar Lok Sabha Constituency of Karnataka;
- (b) the timeline to complete the sanctioned Broad Guage line between Marikuppam and Kuppam;
- (c) the details of projects in the pipeline from the Railways for the Lok Sabha Constituency of Kolar in Karnataka; and
- (d) the total expenditure from May 2019 till date for the Kolar Lok Sabha Constituency in Karnataka?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 566 BY SHRI S. MUNISWAMY TO BE ANSWERED IN LOK SABHA ON 06.12.2023 REGARDING SANCTIONED RAILWAY PROJECTS IN KARNATAKA

(a) and (b):Railway projects are sanctioned and taken up Zonal Railway-wise and not State-wise/constituency-wise as the Indian Railway's projects may span across various State boundaries. From April, 2019 to till date, one new line project between Dharwad and Belgaum via Kittur (73 Km) and one doubling project between Jokkatte and Thokur (2 Km) falling fully/partly in the State of Karnataka have been sanctioned. However, 2 Road Safety works i.e. Road Over Bridge (ROB) have been sanctioned in Kolar Lok Sabha Constituency of Karnataka from April, 2019 to till date.

Marikuppam -Kuppam new line (24 Km) project falls in Karnataka (length: 6 Km) and Andhra Pradesh (length: 18 Km). Land acquisition for the project has been taken up. The Project involves acquisition of 70.14 acre land {including 49.70 acre land of Bharat Gold Mines Limited (BGML)} in Karnataka and 255.24 acre land in Andhra Pradesh. So far, total 70.14 acre land in Karnataka and 196.5 acre land in Andhra Pradesh handed over by the respective State Government to Railways. Land acquisition of balance 58.74 acre land in Andhra Pradesh has been taken up. In Karnataka portion works have been taken up.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory

clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project(s) expeditiously.

- (c): Railway projects are sanctioned and taken up Zonal Railway-wise and not State-wise/constituency-wise as the Indian Railway's projects may span across various State boundaries. However, as on 01.04.2023, 31 projects (21 new lines and 10 Doubling) of 3,866 km length, costing ₹47,346 crore falling fully/partly in the State of Karnataka are in planning/approval/construction stage. An expenditure of ₹15,881 crore has been incurred upto March 2023. These include:-
- 21 New Line Projects of total length 2,583 km at a cost of ₹33,218 crore, out of which 366 Km length has been commissioned and an expenditure of ₹6,019 crore has been incurred upto March 2023.
- 10 Doubling Projects of total length 1,283 km at a cost of ₹14,128 crore, out of which 780 Km length has been commissioned and an expenditure of ₹9,862 crore has been incurred upto March 2023.
- (d): Railway infrastructure projects falling fully/partly in the State of Karnataka are covered under South Western Railway (SWR), Central Railway (CR), Southern Railway (SR) and South Central Railway (SCR) Zone of Indian Railway. Zone-wise and Year-wise details of all Railway projects including cost, expenditure and outlay are made available in

public domain on Indian Railways website i.e. www.indianrailways.gov.in > Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Rail Budget/Pink Book (Year)> Railway wise Works Machinery and Rolling Stock Programme.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Average Annual Budget allocation for Infrastructure projects & safety works, falling fully/ partly in State of Karnataka, during 2014-19 has been enhanced to ₹2,702 crore per year which is 224% more than Average Annual Budget allocation of ₹835 crore per year during 2009-14. The allocation has increased to ₹3,386 crore in Financial Year 2019-20 (306% more than the Average Annual Budget allocation of 2009-14), ₹4,220 crore in Financial Year 2020-21 (405% more than the Average Annual Budget allocation of 2009-14), ₹4,297 crore for Financial Year 2021-22 (415% more than the Average Annual Budget outlay of 2009-14) and ₹6,091 crore in Financial Year 2022 - 23 (629% more than the Average Annual Budget allocation of 2009 - 14). For financial year 2023-24, highest ever budget outlay of ₹7,561 crore has been provided for these projects, which is 806% more than average annual budget allocation of 2009-14 (₹835 crore per year).

During 2014-23, 1566 Km section (336 km of New line and 1230 km of Doubling) have been commissioned in the state at an average rate 174 km per year, which is 54% more than commissioning during 2009-14 (113 Km/Yr.)
